

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.12 - IA/779(AHM)2024
in
C.P. (IB)/105(AHM)2024

Proceedings under Section 94 IBC

IN THE MATTER OF:

Pashiben Naranbhai Patel
V/s
Bank of Baroda

.....Applicant

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Ms. Mily Ghoshal, Adv.
For the Respondent : Ms. Nalini Lodha, Adv. for BoB
For PG : Ms. Riddhi Vadgama, Adv.

ORDER

IA/779(AHM)2024

Hard copy of the application is not come on record. Ld. Counsel for Financial Creditor seeks time to file reply. The same to be filed within one-week.

List for further consideration on 05.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)